

12.00 hrs

## RESIGNATION BY MEMBERS

[English]

MR. SPEAKER: I have to inform the House that I have received a letter dated 25 July, 1989 from Shri Satyendra Narayan Sinha, an elected member from Aurangabad Constituency of Bihar, resigning his seat in Lok Sabha. I have accepted his resignation with effect from 28 July, 1989.

I have also received letter of resignation today from Shri Sode Ramaiah, member from Bhadrachalam Constituency of Andhra Pradesh, resigning his seat in Lok Sabha. I have accepted his resignation with immediate effect.

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(Interruptions)

SHRI G.M. BANATWALLA (Ponnani): You fix up the last date for receiving resignation letters!

(Interruptions)

MR. SPEAKER: Nothing goes on record without my permission.

(Interruptions)\*

SHRI G.M. BANATWALLA: In the British Parliament, there is no system of resigning from the House of Commons... (Interruptions)

MR. SPEAKER: Is it? We can also do that.

(Interruptions)

SHRI G.M. BANATWALLA: Resignation is unknown to Parliamentary democ-

racy. Under the British Parliament, there is no system for people to resign from the House of Commons. It is a dereliction of duty... (Interruptions)

MR. SPEAKER: Nothing doing. I have not allowed Mr. Janga Reddy.

(Interruptions)\*

SHRI G.M. BANATWALLA: Mr. Speaker, Sir, I have another point, a very serious point that I have to place before you, namely, the great human tragedy enacted by DDA through large scale demolitions of dwelling houses at Okhla Vihar and Jhasula Vihar, rendering thousands of people homeless and that too at the time of Eid celebrations. Two people died during this operation demolition. Several were injured and thousands have been rendered homeless without any scheme for compensation of the victims and without any scheme for their rehabilitation.. (Interruptions)

MR. SPEAKER: You can give me a Calling Attention and I will ask for information.

SHRI G.M. BANATWALLA: I have already given it.

MR. SPEAKER: I will ask for the information.

(Interruptions)

SHRI G.M. BANATWALLA: It is a great human tragedy enacted by DDA. Another point Sir, the situation in Sri Lanka is getting very serious. The Government must take the House into confidence. Tomorrow, the 29th July, is the deadline... (Interruptions)

SHRI P. KOLANDAIVELU (Gobichettipalayam): Sir, I have given notice of an Adjournment Motion on this. We have completed the second year of the Accord... (Interruptions)